

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 133 of 2019 &
IA Nos. 74 & 342 of 2019

Dated : 10th May, 2019

In the matter of:

Gujarat Urja Vikas Nigam Limited

.... Appellant(s)

Vs.

CLP Power India Private Limited & Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **13.08.2019.**

PS/Court Master

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